

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2580
ANSWERED ON 05/08/2025**

PROJECTS UNDER PMGSY

2580. Shri K Radhakrishnan:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of road projects sanctioned, completed and pending under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during the last five years, State and Year-wise;**
- (b) the details of road projects sanctioned and completed, State-wise including Kerala particularly in the Alathur Lok Sabha Constituency;**
- (c) whether the Government has identified delays in project implementation and if so, the reasons for such delays and the measures taken to address them, State-wise;**
- (d) whether there is any proposal to widen the scope of PMGSY to include maintenance of rural roads and link roads to tribal and remote areas, if so, the details thereof; and**
- (e) the details of the funds allocated, released, and utilised under PMGSY during the last three years, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): The total number of rural road projects sanctioned, completed and pending under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during last five years, State and Year wise including Kerala and Alathur Lok Sabha Constituency may be accessed at programme website www.omms.nic.in > Progress Monitoring > State MPR Abstract Report.

(c): Out of total sanctioned length of 8,25,384 Km under PMGSY, total 7,60,471 Km has already been completed till 31.07.2025 under various interventions of PMGSY. A total of 47,727 Km is balance to be constructed at various stages of execution. The timeline for

completion of ongoing projects under PMGSY III has been revised from March, 2025 to March, 2026 based on requests received from several States.

The reasons for delay in completion of some projects are delay in award of projects by the State, delay in forest clearance, lack of response by contractors and difficult working conditions for a number of projects, especially those falling in areas affected by left-wing extremism.

State Governments are advised through various Regional Review meetings, Performance Review Committee meetings & Empowered Committee meetings to take necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.**
- ii. Bidding document provisions have been rationalized.**
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.**
- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.**

(d): The Union Cabinet on 11th September, 2024 approved implementation of the Pradhan Mantri Gram Sadak Yojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. Under the programme, financial assistance is to be provided for the construction of 62,500 Kms road for providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011 and construction/ upgradation of bridges on the new connectivity roads. Total outlay of this scheme will be Rs. 70,125 crore. The PMGSY-IV Guidelines have been formulated and circulated to all States/ UTs during December, 2024.

Under PMGSY, maintenance of rural roads is the responsibility of the State/ UT Governments. The Ministry had issued guidelines for maintenance of roads constructed under the programme. Under PMGSY, roads are covered under a 5-year maintenance contract to be entered into along with a construction contract with the same

contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. A MoU has been signed with States/UTs to emphasize on maintenance of roads constructed under PMGSY. The Ministry has also implemented e-MARG i.e. software module for maintenance payments to the contractor during the defect liability period. The post five-year construction module of eMARG incorporates initial rehabilitation, renewal, pre- renewal routine maintenance, post-renewal maintenance and emergency repair works, as required. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year postconstruction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

(e): The details of the central share of funds released by the Government of India for implementation of PMGSY and expenditure incurred (including State share) during each of the last three years State-wise are given as Annexure.

Annexure

Annexure referred to in part (e) of Lok Sabha Unstarred Question No. 2580 for 05.08.2025

Total funds Released and Expenditure incurred during last three years

(Rs in Crore)

Sl. No.	State Name	Release of Central Fund			Expenditure incurred including State share		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andaman And Nicobar	12.22	12.22	0.05	7.51	22.93	3.97
2	Andhra Pradesh	644.13	140.64	507.32	748.63	368.03	370.6
3	Arunachal Pradesh	1018.74	339.9	609	1,246.99	320.09	726.1
4	Assam	664.91	391.29	79.24	1,118.21	571.22	264.55
5	Bihar	1443.23	963.37	1195.44	2,088.54	1,815.63	2,312.80
6	Chhattisgarh	995.87	401.77	325.24	1,057.35	388.09	421.88
7	Goa	0	0	0	0	0	0
8	Gujarat	266.63	298.41	220.65	492.19	330.33	361.22
9	Haryana	168.25	74.01	27.38	213.81	150.86	34.6
10	Himachal Pradesh	624.76	617.56	634.82	626.84	371.54	904.14
11	Jammu And Kashmir	717	1304.17	1028.25	1,114.78	1,256.96	1,070.65
12	Jharkhand	332.63	752.8	961.77	745.63	1,323.90	1,374.96
13	Karnataka	720.47	72.25	100.58	864.71	404.03	142.81
14	Kerala	106.76	54.25	122.27	124.97	164.95	249.15
15	Ladakh	109.97	37.5	113.81	107.81	30.44	111.33
16	Madhya Pradesh	1557.47	599.42	703.29	1,978.73	1,105.16	966.83
17	Maharashtra	743	1110.8	854.93	1,074.02	1,507.37	1,524.10
18	Manipur	744.98	161.29	2.81	539.11	296.83	88.18
19	Meghalaya	405.89	122.59	219.62	373.72	238.19	373.8
20	Mizoram	584.2	141.37	87.5	315.94	381.62	45.78
21	Nagaland	183.15	161.29	2.25	198.65	94.01	30.5
22	Odisha	1235.88	1262.55	712.39	2,088.90	1,589.80	736.5
23	Puducherry	24.72	0.27	25	27.08	11.89	-0.1
24	Punjab	231.06	265.1	319.87	428.72	522.95	328.82
25	Rajasthan	199.9	404.79	450.46	372.38	633.09	932.86
26	Sikkim	263.33	94.37	70	230.34	130.13	148.98
27	Tamil Nadu	613.7	411.36	638.66	532.36	777.78	741.43
28	Telangana	321.43	296.96	132.57	345.32	479.41	399.9
29	Tripura	267.59	185.03	172.75	152.9	112.64	98.25
30	Uttar Pradesh	2068.57	2679.63	1968.6	3,267.32	3,791.65	2,703.84
31	Uttarakhand	1297.16	551.05	815.5	1,350.02	800.68	934.03
32	West Bengal	381.03	99.275	225	394.75	309.11	269.77
33	Total	18948.61	14007.29	13327.03	24,228.27	20,301.27	18,672.26
